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SLP(C)No. 17368 OF 2003
ITEM No.31

Court No.10

SECTION XV
A/N MATTER

S U P R E M E C O U R T O F I N D I A
RECORD OF PROCEEDINGS

Petition(s) for Special Leave to Appeal (Civil) No.17368/2003

(From the judgement and order dated 15/12/1999 in CMWP 52154/99
of the HIGH COURT OF JUDICATURE AT ALLAHABAD)

STATE OF U.P. Petitioner (s)

VERSUS

SATYA PRAKASH

Respondent (s)

(With Appln(s). for c/delay in filing SLP and with
prayer for interim relief and Office Report)

Date : 06/02/2004 This Petition was called on for hearing today.

CORAM :

HON'BLE MR. JUSTICE BRIJESH KUMAR
HON'BLE MR. JUSTICE ARUN KUMAR

For Petitioner (s)Mr. Ravi P. Mehrotra,Adv.
Mr. Ranveer singh,Adv.

For Respondent (s)Mr. Anurag Dubey,Adv.
Mr. K.B. Upadhyay,Adv.
Mr. Atitya Dubey,Adv.
Mr. S.R. Setia,Adv.

UPON hearing counsel the Court made the following
O R D E R

Four weeks' time, as prayed, is allowed to file counter affidavit.

(A.S. BISHT)(PROMILA NAGPAL)
COURT MASTER

COURT MASTER